

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/200(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Yamuna Bio Energy Pvt. Ltd
(Operational Creditor)
V/s
Global Medicines Ltd

.....Applicant

.....Respondent

Order delivered on: 23/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.
For the Respondent : Mr. Arjun Padhiyar, Adv. for Mr. Aditya J. Pandya, Adv.

ORDER

Proxy counsel for the respondent seeks adjournment on the ground that arguing counsel is not available today. Ld. Counsel for the applicant submitted that they have complied the earlier order and filed NeSL certificate.

List for 07.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)